

Notice of the filing of affidavit in support of caveat. (Rule 403)

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
TESTAMENTARY AND INTESTATE JURISDICTION

PETITION NO. OF 19 .

SUIT NO. OF 19 .

Re. Deceased.

..... PLAINTIFF.

versus

..... DEFENDANT.

To

(Advocate for the plaintiff.)

Sir.

Take notice that on the day of
..... 19 an affidavit in support of the caveat was filed in my
office in the above petition by Advocate for the abovenamed
defendant, and that the petition became a suit on that date and has been numbered
as Suit No. of 19 .

Dated this day of 19 .

Yours faithfully,

Prothonotary and Senior Master.